

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 98 of 2021

1. Sirajuddin Khan
2. Jamaluddin Khan
3. Nasiruddin Khan
4. Basir Khan
5. Sabir Khan
6. Ostaj Khan
7. Isu Khan
8. Mansur Khan
9. Manjur Khan
10. Sabana Bibi
11. Najma Bibi

.....Appellants

Versus

1. The State of Jharkhand
2. Jagarnath Ram

....Respondents

Coram: **HON'BLE MR JUSTICE RAJESH KUMAR**

For the Appellant : Mr. Santosh Kumar Tiwari, Advocate

For the State : Md. Hatim, APP.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

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05/06.09.2021 As prayed for by the learned counsel for the State, put up this case in the next week bringing on record the compliance of Section 15A of the SC/ST (POA) Act.

(Rajesh Kumar, J)